

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 122
TO BE ANSWERED ON 18TH JULY, 2016

IMPACT OF AIFTA ON INDIA'S RUBBER TRADE

122. SHRI Y.S. AVINASH REDDY:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the ASEAN-India Free Trade Agreement (AIFTA) have been negatively affecting India's balance of trade in rubber and rubber products;
- (b) if so, the details thereof; and
- (c) the remedial measures taken or being taken by the Government in this regard?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- (a) No Ma'am. All tariff lines on natural rubber are under the Exclusion List of ASEAN-India FTA. The tariff lines on synthetic rubber are under Sensitive Track. As far as rubber products are concerned, the balance of trade during 5 years (2004-05 to 2008-09) in the Pre-AIFTA period, showed an average favourable balance of USD 36.8 million. During the 5 years (2009-10 to 2013-14) in the Post-AIFTA period, balance of trade of finished products increased to an average of USD 69.8 million.
- (b) Question does not arise;
- (c) Question does not arise.
